

Central Administrative Tribunal
Principal Bench

OA-194/2003

New Delhi this the 23rd day of October, 2003

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Amin Chand T.No. 2842
Instrument Mech. (Elect.) H.S. Grade I
R/o H.No. 1006, E.M.E/ Colony,
Sardhana Road, Kanker Khera, Meerut.

-Applicant.

(By Advocate: Shri V.P.S. Tyagi)

Versus

1. Union of India (Through Secretary)
Min. of Defence South Block
New Delhi.
2. The Director General Electrical
Mechanical Engineers
Army HQrs. PHQ P.O. New Delhi.
3. The Comdt.
510 Army Base Workshop,
Meerut Cantt.

-Respondents

(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel of the applicant stated that he wants to withdraw this OA as certain developments have taken place which he wants to incorporate in the fresh OA to be filed by him.

2. OA is dismissed as withdrawn with liberty.

S. Raju

(Shanker Raju)
Member (J)
cc.

V.K. Majotra

(V.K. Majotra)
Vice-Chairman (A)